



भारतीय प्रतिभूति
और विनिमय बोर्ड
Securities and Exchange
Board of India

By Registered Post A.D

Central Public Information Officer
Email: cpio_ho@sebi.gov.in

CPIO/ NS/108750/2021-22/30626/1
October 28, 2021

Shri Nitin Goel,
143, Jolly Maker Chambers Two,
14th Floor, Nariman Point,
Mumbai- 400021

Sir,

Sub: Compliance of CIC Order no. CIC/SEBIH/A/2020/108750 dated 14-10-2021

This has reference to your RTI application dated November 09, 2019 (received by SEBI on November 14, 2019) in terms of RTI Act, 2005 and in compliance of CIC Order no. CIC/SEBIH/A/2020/108750 dated October 14, 2021. Our reply is as under:

Reply to the Query at (A-2):

The copy of first appeals contains personal information relating to details such as names, addresses, etc. of the appellants, the disclosure of which may cause unwarranted invasion of privacy of such appellants. Further, the said information has no relation to any public activity or interest. Hence, the same is exempt u/s 8 (1) (j) of the RTI Act, 2005.

Yours faithfully,


Santosh Kumar Sharma

सेबी भवन, प्लॉट सं. सी 4-ए, "जी" ब्लॉक, बान्द्रा-कुर्ला कॉम्प्लेक्स, बान्द्रा (पूर्व), मुंबई - 400 051.
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